

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2019 &  
IA NO. 707 OF 2019**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Ltd.**

**...Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr.**

**...Respondent (s)**

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.  
Mr. Vishrov Mukerjee  
Mr. Janmali Manikala  
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. Sakesh Kumar  
Ms. Gitanjali N. Sharma for R-1  
  
Mr. Anand K. Ganesan for R-2

**ORDER**

Learned counsel for Respondent DISCOM seeks permission to file reply to main appeal today. Permission is granted. He may file the reply today with advance copy to the other side.

As agreed by learned counsel for the parties, list the matter for further hearing on **31.07.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*